

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD 'A' BENCH, HYDERABAD.**

**BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT  
AND  
SHRI LALIET KUMAR, JUDICIAL MEMBER**

ITA-TP Nos.340 & 456/Hyd/2022		
Assessment Years: 2017-18 & 2018-19		
Neovantage Innovation Park Private Limited Building-450, Genome Valley Turkapally(V), Shamirpet Hyderabad-500 078  <b>PAN : AAKCM4735D</b>	Vs.	ITO, Ward-16(3) IT Towers, AC Guards Masab Tank Hyderabad-500 004
(Assessee)		(Respondent)
Assessee by:	Shri Padam Chand Khincha, CA	
Revenue by:	Shri Rajendra Kumar, CIT-DR	

**CORRIGENDUM**

We find that there is a typographical error while mentioning the date as 31<sup>st</sup> August 2016 instead of 30<sup>th</sup> September 2016 at the places mentioned in the following table in the ITAT Order.

Therefore, the date mentioned at the places mentioned in the given table may be read as 30<sup>th</sup> September 2016 instead of 31<sup>st</sup> August 2016.

<b>Page Number</b>	<b>Paragraph Number</b>	<b>Line Number</b>
Page 34	Para 25	Line 9
Page 44	Para 33.8	Line 7, 23 and 29
Page 45 and 46	Para 33.9	Line 28, 29 and 30
Page 46	Para 34	Line 5

Sd/-

**(RAMA KANTA PANDA)**  
Vice President

Sd/-

**(LALIET KUMAR)**  
Judicial Member

Hyderabad, Dt. 22.12.2023.  
\*TYNM, SPS

Copy to:

S.No	Addresses
1	Neovantage Innovation Park Private Limited Building-450, Genome Valley, Turkapally(V), Shamirpet Hyderabad-500 078
2	ITO, Ward-16(3), IT Towers, AC Guards, Masab Tank Hyderabad-500 004.
3	DRP-1, Bengaluru
4	The DIT- (IT-TP), Hyderabad
5	The Addl.CIT (T.P), Hyderabad
6	DR, ITAT Hyderabad Benches
7	Guard File

By Order

S.No.	Details	Date
1	Draft dictated on	22.12.2023
2	Draft placed before author	22.12.2023
3	Draft proposed & placed before the Second Member	
4	Draft discussed/approved by Second Member	
5	Approved Draft comes to the Sr. PS/PS	
6	Kept for pronouncement	
7	File sent to Bench Clerk	
8	Date on which the file goes to Head Clerk	
9	Date on which file goes to A.R.	
10	Date of Dispatch of order	

